NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
СР		For hearing	252(3)	Off Shore Securities Pvt. Ltd. Vs ROC
No.154/BB/				
2017				

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
7	DEVIKA SATHYANA	Appliant RAYANA	He Kalanthe V
	962069	8482.	

ORDER

PCS for Petitioner Company is present. She is directed to collect the notice from the registry and to serve it on ROC-Karnataka, Bangalore. List it on 19/12/2017.

Member (T)

Member (J)